

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 18**  
**(IB)-1705(PB)/2018**

**IN THE MATTER OF:**

Phoenix ARC Pvt Ltd

.... Petitioner

v.

Anush Finlease & Construction Pvt Ltd.

.... Respondent

**Order U/s. 7 of (IBC) CIRP**

**Order delivered on 20.03.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the IRP : Adv Preeti Goel, Adv Anubhav Goel, Adv  
Priyanka Dhyani of Suchi Paper Mills  
For the RP of CD : Adv. Ashish Verma, Adv. Salonee Keshwani  
For the SRA : Iswar Mohapatra, Adv  
For Phoenix ARC : Suresh Dobhal and Shikhar Kumar, Adv.

**ORDER**

**New IA-1345/2024, IA-5895/2023**

New IA-1345/2024 has been filed by the Applicant who is IRP of Suchi Papers Mills (Applicant) for withdrawal of IA-5895/2023. Ms. Preeti Goel, Ld. Counsel appeared on behalf of the Applicant and seeks permission to withdraw IA-5895/2023. She has also made an endorsement to this effect in the chat box which reads as under:-

***“I, Ms. Preeti Goel, Advocate appearing for the Applicant prays to withdraw the IA No. 5895/2023”.***

In view of the above, **IA-5895/2023 stands dismissed as withdrawn.**

Accordingly, **IA-1345/2024 stands allowed and is disposed of.**

**(IB)-1705(PB)/2018**

It is stated by Mr. Ashish Verma, Ld. Counsel appearing for the RP of the Corporate Debtor i.e. Anush Finlease & Construction Pvt Ltd. that despite our order dated 31.01.2024, registry is not taking steps to number the plan approval IA.

In view of the above submissions, Registry is once again directed to number the plan approval IA and place it before the Bench on **08.04.2024**.

List **(IB)-1705(PB)/2018** on **08.04.2024** **alongwith the pending applications, if any.**

**-Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

**-Sd/-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

20.03.2024  
Lalit